

**GOVERNMENT OF INDIA
FOOD PROCESSING INDUSTRIES
LOK SABHA**

STARRED QUESTION NO:314
ANSWERED ON:17.08.2006
FINANCIAL ASSISTANCE FOR COLD STORAGES
Lagadapati Shri Rajagopal

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Ministry provides financial assistance for various types of cold storages;
- (b) if so, the details thereof;
- (c) the financial assistance provided to the State Governments/Union Territory Administrations for the said purpose during each of the last three years;
- (d) whether the Union Government has received any proposals from the State Governments/Union Territory Administrations for financial assistance for cold storages;
- (e) if so, the details thereof and the action taken thereon;
- (f) whether some of the State Governments have demanded to increase the amount of financial assistance provided under the said scheme for cold storages; and
- (g) if so, the reaction of the Government thereto?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHA)

(a) to (g): A statement is laid on the Table of the House.

Statement referred to in the reply to Lok Sabha Starred Question No.314 for 17.08.2006.

The Ministry of Food Processing Industries provides financial assistance for specific types of specialized cold storages with controlled Atmosphere / Modified Atmosphere facility, cold storages for non-horticulture produce and where the cold storage is an integral part of the processing unit or of the common facilities in food park. The assistance (in form of grant in aid) is admissible @ 25% of the cost of Plant & Machinery and technical civil works in general areas and @ 33.33% in difficult areas, subject to a maximum of Rs.75.00 lakhs.

During the last 3 years, 2003-04, 2004-05 and 2005-06 and during 2006-2007 (up to 10.8.2006), an assistance of Rs.4.28 crores for 14 cold storage projects has been approved by the Ministry. Project proposals received from time to time from various implementing agencies, duly appraised by Banks / financial Institutions and recommended by the respective state Nodal Agencies are considered for financial assistance.

Periodic revision of schemes is an ongoing process and in view the X Plan drawing to a close in 2006-07, the Ministry has initiated action for review of the plan schemes for the XI Plan.